

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-507(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.

.... Applicant/Petitioner

Vs.

Amarapali Dream Valley Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Operational
Creditor

: Ms Gunjan Mittal, Advocate
: Mr. Anurag Sharma, Advocate

For the Respondent

: Mr. Alok Kumar Aggarwal, Advocate
: Mr. Apoorv Rustogi, Advocate
: Ms. Rati Tandon, Advocate

ORDER

For order, see C.P. No(IB)-90(PB)/2017